

IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

CORRIGENDUM

No. 4045 –RG.

Dated : August 23, 2012.

In continuation of the Court's Notification No. 3970-RG dated 16th August, 2012 containing the result of the written test after moderation for recruitment to the cadre of District Judge (Entry Level) through Limited Competitive Examination – 2012 and declaring the number of candidates qualified for Viva-voce/Personality test by specifying "Q" against the names of the candidates appearing under Serial Nos. 1 to 6 and 11 to 13 in the remarks column of the result, it is notified for general information of all concerned that the letter "Q" has inadvertently been specified against the names of the candidates appearing under Serial Numbers 11 to 13 considering the declared number of vacancies i.e. 2, through Court's Notification No. 1388-RG dated 12th April, 2012 and provisions made therein.

The said mistake is hereby rectified and the letter "Q" as appearing against the names of the candidates under Serial Numbers 11 to 13 is to be treated as deleted as they have exceeded the total number of 6 candidates to be called for the Viva-voce/Personality test to fill up only 02 declared vacancies.

By Order,

Sd/-

(R. K. Bag)

**Registrar General-cum-Secretary,
Selection Board, High Court,
Calcutta.**